

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-396/2015
in OA-668/2012
MA-567/2012**

New Delhi this the 23rd day of May, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Tilak Ram & Anr. Petitioner

(By Advocate: Sh. V.P. S. Tyagi)

Versus

1. Sh. G. Mohan Kumar, IAS,
Secretary, Ministry of Defence,
South Block, New Delhi-110001.
2. Smt. Shobhna Joshi, IDAS,
Controller General of Defence Accounts,
(CGDA) Ulan Batar Marg,
Palam, Delhi Cantt-110010. Respondents

(By Advocate: Sh. Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Sh. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner submitted that the order of this Tribunal has been challenged by the respondents before Hon'ble High Court of Delhi and Hon'ble High Court has stayed the contempt proceedings pending before this Tribunal.

2. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged. Applicant shall however, have the liberty to revive this CP in case the order of this Tribunal survives after decision in the Writ Petition.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**